

**Post Offer Advertisement under Regulation 18 (12) in terms of
SEBI (Substantial Acquisition of Shares and Takeovers), Regulations, 2011**

OF

DRILLCO METAL CARBIDES LIMITED

Open Offer ("Offer") for acquisition of upto 5,70,538 equity shares ("Offer") of Rs. 10/- each representing 26% of the total paid-up equity share capital, from the equity shareholders of Drillco Metal Carbides Limited ("DMCL"/"Target Company"), by Mr. Rahul M. Timbadia, Mr. Kartik M. Timbadia, Mr. Parth R. Timbadia, Mrs. Jalpa K. Timbadia and La Tim Sourcing (India) Private Limited (hereinafter collectively referred to as "Acquirers").

This Post Offer Advertisement is being issued by Chartered Capital and Investment Limited, ("Manager to the Offer"), for and on behalf of **by Mr. Rahul M. Timbadia, Mr. Kartik M. Timbadia, Mr. Parth R. Timbadia, Mrs. Jalpa K. Timbadia and La Tim Sourcing (India) Private Limited (hereinafter collectively referred to as "Acquirers")** in connection with the offer made by the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("**SEBI (SAST) Regulations**"). The Detailed Public Statement with respect to the aforementioned offer was made by the Acquirers, which appeared in Business Standard (English), Business Standard (Hindi) and Mumbai Lakshadweep (Marathi) on Monday, April 22, 2013.

1. Name of the Target Company : Drillco Metal Carbides Limited
2. Name of the Acquirer(s) and PAC : Mr. Rahul M. Timbadia, Mr. Kartik M. Timbadia, Mr. Parth R. Timbadia, Mrs. Jalpa K. Timbadia and La Tim Sourcing (India) Private Limited
3. Name of the Manager to the Offer : Chartered Capital and Investment Limited
4. Name of the Registrar to the Offer : Satellite Corporate Services Private Limited
5. Offer Details :
 - a. Date of Opening of the Offer : Friday, June 07, 2013
 - b. Date of Closure of the Offer : Thursday, June 20, 2013
6. Date of Payment of Consideration : Friday, June 28, 2013
7. Details of Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	Rs. 30.45	Rs. 30.45
7.2	Aggregate number of shares tendered	5,70,538*	1,42,425
7.3	Aggregate number of shares accepted	5,70,538*	1,42,075
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 1,73,72,882.10*	Rs. 43,26,183.75
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	8,41,969 38.37%	8,41,969 38.37%
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	Not Applicable	Not Applicable
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	5,70,538* 26.00%	1,42,075 6.47%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	3,12,720# Rs. 29.41** 14.25%	3,12,720 Rs. 29.41** 14.25%
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	17,25,227* 78.62%	12,96,764 59.09%
7.10	Pre offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	13,52,406 61.63% 4,69,148* 21.38%	13,52,406 61.63% 8,97,611 40.91%

*Assuming full acceptance in Offer.

**Rs. 29.41 is the Average Price paid and the Highest Price paid is Rs. 29.75 which is excluding brokerage and other applicable charges.

Actually acquired.

8. The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI (www.sebi.gov.in), BSE Limited (www.bseindia.com), Pune Stock Exchange Limited and registered office of the Target Company.

Capitalized terms used but not defined in this advertisement shall have the meanings assigned to such terms in the PA and/or DPS and/or Letter of Offer.

ISSUED BY MANAGER TO THE OFFER

CHARTERED CAPITAL AND INVESTMENT LIMITED

SEBI Registration No.: INM000004018

418-C, "215 Atrium", Andheri Kurla Road, Andheri (East), Mumbai 400 093

Tel. No.:022- 6692 4111, Fax No.:022-6692 6222; Email: mumbai@charteredcapital.net

Contact Person: Mrs. Menka Jha / Ms. Swati Agrawal



For and on behalf of the Acquirers

**Mr. Rahul M. Timbadia, Mr. Kartik M Timbadia, Mr. Parth R. Timbadia,
Mrs. Jalpa K.Timbardia and La Tim Sourcing (India) Private Limited**

Place: Mumbai

Date: Tuesday, July 02, 2013

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